

The Constitution (Amendment) Bill, 2022 (insertion of new Part XVIA and amendment of article 366)

MR. CHAIRMAN: The Constitution (Amendment) Bill, 2022 (insertion of new Part XVIA and amendment of Article 366). Dr. Ashok Kumar Mittal to move for leave to introduce the Bill.

DR. ASHOK KUMAR MITTAL (Punjab): With the kind permission of the Chair, I rise to move for leave to introduce a Bill to amend the Constitution of India.

MR. CHAIRMAN: Just move the Bill.

DR. ASHOK KUMAR MITTAL: Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

DR. ASHOK KUMAR MITTAL: Sir, I introduce the Bill.

The Shopkeepers' Welfare Bill, 2022

DR. ASHOK KUMAR MITTAL (Punjab): Sir, I move for leave to introduce a Bill to provide for setting up of a Shopkeepers' Welfare Fund and a Board that shall administer the Fund for the welfare of Shopkeepers and for penalizing the derogatory use of the word 'dukaandari' in order to uphold the dignity of shopkeepers and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. ASHOK KUMAR MITTAL: Sir, I introduce the Bill.

The Khadi Spinners, Weavers and Khadi Institutions (Protection and Welfare) Bill, 2022

MR. CHAIRMAN: The Khadi Spinners, Weavers and Khadi Institutions (Protection and Welfare) Bill, 2022. Shri Aneel Prasad Hegde to move for leave to introduce the Bill.